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(ख) सर्वेक्षण पूरा हो जाने पर ही अनुमानित लागत का पता चल पाएगा।

## Action Plan to check crime and sabotage in Trains

3508. DR. MOHAN BABU: Will the Minister of RAILWAYS be pleased to state:

the action plan to contain "crime on trains and sabotage" with joint assistance of the Railway Protection Force and Government Railway Police.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM NAIK): Policing being a 'State Subject' under the Constitution of India, prevention of crime in running trains and Railway premises is the constitutional responsibility of the State Government concerned which they discharge through their Government Railway Police (GRP). The Railway administration, on their part, maintains close liaison and coordination with the State Governments and renders necessary assistance to them to contain crime on Railways.

The Ministry of Home Affairs had convened a meeting on 8th April, 1996, to review the measures taken to prevent crime, robbery and dacoity in the trains. Ministry of Railways has suggested an 'action Plan' in the meeting. This Action Plan and other suggestions were communicated to the State Governments for taking appropriate action by Ministry of Home Affairs.

The Ministry of Railways had called a joint meeting of Chief Security Commissioners of all Zonal Railways and all State Government Railway Police Chiefs in September, 1996 to discuss the strategy to check crime on Railways. The next joint meeting is proposed to be held in August, 1998.

Based on the Action Plan and discussion in the joint meeting, following

action, as reported by the GRP authorities has been taken:—

- (1) Lodging of FIR has been made casier and victim friendly.
- Investigation of pending cases is being expedited by the GRP authorities.
- (3) Special raids are being conducted by the GRP against the absconding accused.
- (4) Mobile Police Posts have been opened in a few selected trains.
- (5) Police/RPF booths have been provided on a platforms for the assistance of passengers.
- (6) As far as possible trains are escorted by GRP in vulnerable sections, specially during night hours.
- (7) A compendium of criminals operating on railways is being prepared for sharing of criminal intelligence.
- (8) Special joint drives are being conducted against undesirable elements in the Station area.
- Periodical coordination meetings between RPF and GRP are being conducted.
- (10) Schemes for modernisation of RPF have been undertaken.

## Superfast Train between Kerala and Calcutta

3509. SHRI E. BALANANDAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether hardship is being faced by the people of Kerala to travel to Calcutta by rail due to absence of a superfast train;
- (b) whether Government are aware that the present train connecting the two places is running irregular and takes more time; and